

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12120/2005

(From the judgement and order dated 09/05/2005 in AFO No.90/2000
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

BHAVNESH MOHANLAL AMIN AND ANR.

Petitioner(s)

VERSUS

NIRMA CHEMICALS WORKS AND ANR.

Respondent(s)

(With prayer for interim relief)

[For Final Disposal]

Date: 25/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Maninder Singh,Adv.

Ms. Pratibha M. Singh,Adv.

Mr. Sunil Fernandes,Adv.

Mr. Saurabh Mishra,Adv.

Mr. Pathik Acharya,Adv.

For Respondent(s)

Mr. D.A. Dave,Sr.Adv.

Mr. Y.J. Trivedi,Adv.

Mr. Ramesh Singh,Adv.

Mr. P. Venugopal,Adv.

Mr. P.S. Sudheer,Adv.

for M/s. K.J. John & Co.,Advs.

UPON hearing counsel the Court made the following

O R D E R

on the List the special leave petition for hearing and disposal
non-miscellaneous day.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master